

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**MA No.468/2018  
in  
OA No.506/2018**

**Dated this Wednesday the 5th day of September, 2018**

**Coram:Hon'ble Dr. Bhagwan Sahai, Member (A).  
Hon'ble Shri R. N. Singh, Member (J).**

1. Ahmed Afroz  
Son of Kausar Nawab  
Aged about 43 years,  
Occupation: Service, Length of service:  
about 25 years, An Indian Inhabitant  
of Mumbai, Presently working as  
motorman in Mumbai Division of  
Central Railway.  
Residing at Flat No.19, Aasiana Tower,  
I.C. Colony, Borivali (West),  
Mumbai-400103.

...Applicant.

**( In person ).**

**Versus**

1. The Union of India,  
Through: General Manager,  
Headquarters office,  
Central Railway,  
CST Mumbai-400001.
2. Ministry of Railways,  
Rail Bhavan,  
Rafi Marg,  
New Delhi-110001.
3. Chief Operating Manager,  
Central Railway,  
Address: DRM's Building,  
First Floor, C.S.T.Mumbai-400001.
4. Additional Divisional  
Railway Manager(O),  
Mumbai Division,  
Central Railway,  
Address:DRM's Building.
5. Senior Divisional Electrical  
Engineer (TRS.O).

Mumbai Division, Central Railway,  
Address: DRM's Building,  
2<sup>nd</sup> Floor, C.S.T. Mumbai-400001.

... Respondents.

( By Advocate Shri R.R.Shetty )

O R D E R (O R A L)  
Per : R. N. Singh, Member (Judicial)

**Present.**

Shri Ahmed Afroz, applicant in person.

Shri R. R. Shetty, learned counsel for the respondents.

**2.** The applicant appears in person and submits that during the pendency of the OA, the departmental enquiry has been completed by the respondents and the Disciplinary Authority has passed an order of penalty dated 08.08.2018. After arguing for some time, the petitioner seeks permission to withdraw the OA with liberty to challenge the order of penalty dated 08.08.2018 and also the charge-sheet impugned there in this OA.

**3.** In the facts and circumstances of the case, permission is granted.

**4.** The OA is, therefore, dismissed as withdrawn with liberty as above.

**5.** No order as to costs.

(R. N. Singh)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

V.